

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

3.MA 2397/2019

In

C.P.2804/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **07.08.2019**

NAME OF THE PARTIES: Parizad Vawadia

v/s.

Cratos Aviation Services Pvt. Ltd.

SECTION 241-242 OF COMPANIES ACT, 2013.

ORDER

For final hearing, list this matter on 26.08.2019.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)
/NP/

sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)